been taken to protect Ihe lives and property of Hindus and to set at. rest the apprehension in their minds. These measures include deployment of addi' tjionai companies of para-military lerees, setting up of special squads in each district with the specific task of apprehending extremists, deployment of CRPF in 33 focal points in Anwit-sat district and deployment" of BSF in 75 focal points in Gurdaspur district.

The Union Home Minister and Chief Minister, Punjab met the Hindu migrants in Delhi on 2nd July, 1986 te an effort to persuade them to return to their homes in Punjab. Two Ministers of the Punjab Government accompanied by senior Government official visited Karnal in Haryana to persuade the migrant families to return to their homes. Prominent per sang like the President, Punjab Braha-uun Sabha have also been associated With these teams. The State Government have set up an all party conv Mittee headed by their Minister of Agriculture for contacting the minority community families in the district ml Amritsar. A similar Committee has slao been set up in Gurdaspur district. Whe Chief Minister of Punjab has loured Amritsar and Gurdaspur districts to ensure that adequate security trrangements are made.

The Home Minister in his letter to Ihe Chief Minister of Punjab has expressed, great anxiety in- connection irith the movement of Hindu families Jrom Punjab and has suggested fhat:

- (a) Immediate steps should be taken by the Punjab Government to instil a sense of security amongst members of the Hindu community to stop further movement;
- (b) The State Government should consider sending prominent leaders (especially Sikhs.) to Delhi to per suade the families which have moved out of Punjab to return to their homes and to assure to them proper security; and
- (e) Those families who do not wish to go back to their places of

residence as also those wno are likely to move from Punjab apprehending their security should be provided shelter in secure places preferably in the Cantonment areas within the State.

According to available information 32 families have since returned from various States to Punjab.

Advertisement notification by the U.P.S.C.

*220. SHRIMATI RENUKA CHOW-DHURY: Will the PRIME MINISTER be pleased to state the reasons for which the Union Public Service Commission does not publish the Advertisement Notification in Regional Languages or why do Government not handover this sort of publication to the Directorate of Advertising and Visual Publicity?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM): Advertisements of Union Public Service Commission are issued through the Directorate of Advertising and Visual Publicity (DAVP) only. These advertisements are being published in English and Hindi. The regional language papers carry the English version of the Commission's advertisements. The reasons for the presen, practice are that publication of advertisements in regional languages wiil entail a very time consuming process involving translation of the advertisement material, type-setting manufacture of blocks for each language.

-Constitutional status to lok Aypkta

+953. PROF. C. LAKSHMANNA: Wil! the PRIME MINISTER be pleased to state:

(a) whether a suggestion has been received by Government from the Lok

Previously Unstarred Question 145 j transferred from the 21st July, 1986.